

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA(CAA) 106(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.10.2017**

**NAME OF THE COMPANY:** M/s Augite Estate Pvt. Ltd. And M/s India Ink  
Developers & Realtors Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 230-232

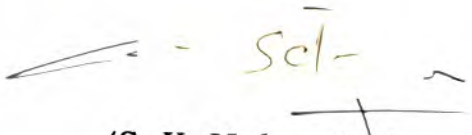
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Pctitioner (s) : Mr. Prashant Pranjali, Advocate

For the Respondent (s) : None

**ORDER**

Request for an adjournment is being made by the Id. Counsel for the  
applicants. At his request, adjourned to 2<sup>nd</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**